

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	KASHIND FINANCIERS LIMITED VS GDB CONSTRUCTION & DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Yash Vardhan Deora, Adv.

] For the Petitioner

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **07.08.2024**.

**Satyajit Roy
(Court Officer)**